

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.07.2020 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 225 of 2020 & I.A. No. 1406 of 2020	Rajendra Kumar Tekriwal Vs. Bank of Baroda	Manoj Munshi	Amit Mahaliyan
2.	Comp. App (AT) (Ins) No. 43 of 2020	Vikas Kasliwal Vs. SREI Equipment Finance Ltd.	Abhishek Puri	Saikat Sarkar-R1 Neeraj Kr. Gupta- IRP
3.	Comp. App. (AT) (Ins) No. 276 of 2020	Sanjay Lamba. Vs. Corporate Bank & Anr.	Syed Abdul Haseeb	Bild Aali-R2(IRP)

For Admission (Fresh Case)

4.	Comp. App. (AT) (Ins) No. 510 of 2020	Elektronik Lab India Pvt. Ltd. Vs. Pinnacle (Air) Pvt. Ltd.	Jaikriti S. Jadeja	
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For Admission (After Notice)

5.	Comp. App (AT) (Ins) No. 426 of 2020	NCC Ltd. Vs. Golden Jubilee Hotels	Adhish Srivastava	Vijay Kaundal
6.	Comp. App (AT) (Ins) No. 430 of 2020	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal
7.	Comp. App. (AT) (Ins) No. 432 of 2020	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors.	Kumar Anurag Singh	Vijay Kaundal
8.	Comp. App. (AT) (Ins) No. 438 of 2020	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors.	Sumedha Chadha	Pankaj Vivek
9.	Comp. App. (AT) (Ins) No. 484 of 2020	Noble Resources International Pte. Ltd. Vs. Rajiv Chakraborty & Ors. (Resolution Professional of Uttam Galva Metallics)	Supriyo Mahapatra	Anjali Anchayil-R1 Mahima Sareen-R2

10.	Comp. App. (AT) (Ins) No. 485 of 2020	Noble Resources International Pte. Ltd. Vs. Rajiv Chakraborty & Ors. (Resolution Professional of Uttam Galva Metallics)	Supriyo Mahapatra	Anjali Anchayil-R1 Mahima Sareen-R2
11.	Comp. App. (AT) (Ins) No. 496 of 2020	C. Unnikrsihanan Vs. Kerala State Cashew Development Corpn. Ltd.	A. Karthik	
12.	Comp. App. (AT) (Ins) No. 527 of 2020	MCC Concrete Vs. Northway Spaces Ltd.	Malak Manish Bhatt	
13.	Comp. App. (AT) (Ins) No. 543 of 2020	Metro Cash & Carry India Pvt. Ltd. Vs. NWCC Supply Chain Solutions Pvt. Ltd. With	Aditya Bhat	
14.	Comp. App. (AT) (Ins) No. 545 of 2020	Metro Cash & Carry Pvt. Ltd. Vs. North West Carrying Company LLP	Aditya Bhat	Roopali Singh

For Hearing

15.	Competition. App. (AT) No.113 of 2019	Ashok Suchde Vs. Competition Commission of India	Sumit Jain	Niti Richhariya
16.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement & Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R- NSE)

12:30 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Venugopal M., Member (Judicial)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 811 & 917 of 2020 in Comp. App. (AT) (Ins) No. 1434 of 2019	Action Barter Pvt. Ltd. Vs. Srei Equipment Finance Ltd & Anr.	Ankit Kohli	Saikat Sarkar

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By the order of Hon'ble Acting Chairperson

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